

National Company Law Tribunal
Allahabad Bench
Allahabad

2 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Shri Royal Club of India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 22.11.2016

CP No.2/(ND)/2015 Sh. Royal Club of India Pvt. Ltd.

Await valuation report by M/s R.B.S.A., time extended
till 23rd. December, 2016 for report.

List on 23.12.2016.


SH. V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016